LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

THE GOA WASTE MANAGEMENT (AMENDMENT) BILL, 2021

(BILL NO.29 of 2021)

(To be introduced in the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2021
BE it enacted by the Legislative Assembly of Goa in the Seventy second Year of
the Republic of India, as follows: -

1. **Short title and commencement.** – (1) This Act may be called the Goa
Waste Management (Amendment) Act, 2021.

(2) It shall come into force at once.

2. **Amendment of section 1.**- In section 1 of the Goa Waste Management
Corporation Act, 2016 (Goa Act 19 of 2016), (hereinafter referred to as the
“principal Act”), for the expression ““The Goa Waste Management Corporation
Act, 2016””, the expression “the Goa Waste Management Act,2016” shall be
substituted.

3. **Amendment of section 2.**- In section 2 of the principal Act, for clause (e), the
following clause shall be substituted, namely: -

“(e) “Corporation” means the Goa Waste Management Corporation established
under section 3;”.
STATEMENT OF OBJECTS AND REASONS

The Bill seeks to omit the word “Corporation” from the short title of the Goa Waste Management Corporation Act, 2016 (Goa Act 19 of 2016) and also rectify the definition of the term “Corporation”, occurring in section 2(e) of the said Act.

This Bill seeks to achieve the above objects.
FINANCIAL MEMORANDUM

No financial implications are involved in this Bill.

MEMORANDUM REGARDING DELEGATED LEGISLATION

No delegated legislation is involved in this Bill.

Porvorim – Goa
Dated: 16-07-2021

(Michael Lobo)
Minister for Science, Technology and Waste Management

Assembly Hall,
Porvorim – Goa
Dated: 16-07-2021

(Namrata Ulman)
Secretary to the Legislative Assembly of Goa
ANNEXURE

Extract of section 1 (1) and section 2 (e) of the Goa Waste Management Corporation Act, 2016
(Act No. 19 of 2016)

1. Short title, extent and commencement. – (1) This Act may be called “The Goa Waste Management Corporation Bill, 2016”.

2. Definitions. – In this Act, unless the context otherwise requires, –
   (e) “Corporation” means the Goa Waste Management Corporation established under section 3 of the companies Act

Porvorim – Goa (Michael Lobo)
Dated: 16-07-2021 Minister for Science, Technology and Waste Management

Assembly Hall,
Porvorim – Goa (Narmrata Ulman)
Dated: 16-07-2021 Secretary to the Legislative Assembly of Goa